

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 173/16	IA 135/17 in TP 101/17	For hearing on IA 135/17	433(e) / 433(f)	PSA Tradeconnect Pvt. Ltd. Vs Reha Urban Infra Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	RESPONDENT REPRESENTATION TO WHOM	SIGNATURE
16.	SANDHYASB 8884011959	Respondent	Sandhya SB

ORDER

Counsel for Petitioner is absent. No representation for Petitioner Company.
Counsel for Respondent is present. I.A 135/17 is listed today for hearing. Since
Counsel for Respondent in this I.A 135/17 is absent. Therefore, matter is list it
on 25/01/2018 as a last chance.


Member (T)


Member (J)